

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2015 &**  
**IA NO. 1293 OF 2019**

**Dated : 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitah Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Anushree Bardhan  
Ms. Tanya Sareen  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
  
Mr. Apoorv  
Mr. Alok Shankar  
Mr. Tushar Jain for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on  
**30.10.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Kt/mkj*